

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
RAJYA SABHA
UNSTARRED QUESTION NO- 3007
ANSWERED ON- 22/03/2021

DEVELOPMENT OF NEW AND SMALL PORTS AND INLAND WATERWAYS

3007. SHRI IRANNA KADADI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether Government proposes to develop any new and small ports and inland waterways for commercial shipping transportation;
- (b) if so, the details thereof indicating the investments to be made in the development of such ports and waterways;
- (c) measures taken by Government to develop inland waterways with specific reference to Karnataka;
- (d) whether there has been an increase in traffic at non-major ports in the country during the last three years and if so, the details thereof;
- (e) whether some ports are handling cargo above their capacities and if so, the details thereof; and
- (f) further measures taken/ to be taken to ease traffic?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR PORTS, SHIPPING AND WATERWAYS
(SHRI MANSUKH MANDAVIYA)

(a) The Sagarmala Projects intends to achieve the broad objectives of enhancing the capacity of major and non-major ports and modernizing them to make them efficient, thereby enabling them to become drivers of port led economic development. Non-major ports are under the jurisdiction of respective State Maritime Boards/State Governments. However, under Sagarmala Programme, Ministry provide financial assistance to State Government port infrastructure projects, coastal berth projects, road & rail projects, fishery harbours, skill development projects, Coastal community development, International standard cruise terminal and unique and innovative projects such as Ro-Pax ferry services etc. The details of projects undertaken in coastal states under Sagarmala Programme is annexed [Annexure-I].

To promote Inland Water Transport in the country, 111 waterways have been declared as National Waterways (NWs) under the National Waterways Act, 2016 which came into effect from 12th April, 2016. Based on the outcome of techno-economic feasibility and Detailed Project Reports (DPRs) of NWs, Inland Waterways Authority of India (IWAI) has concluded that 23 NWs have been found viable for cargo movement.

(b) Under Sagarmala Programme, Ministry till date have funded 110 projects out of which 33 have been completed, 44 are under implementation stage and 33 projects are under development. For the completed and under implementation projects, Ministry had released funds of approx. Rs. 1400 Cr and planned Rs. 865 crores for completion of current inventory of projects. Investment made during last three years and to be made in current and next financial year for development of National Waterways (NWs) is detailed at [Annexure-II]

(c) A total of 12 waterways / part of waterways passing through Karnataka were declared as NWs vide National Waterways Act, 2016. Feasibility studies / detailed project report (DPRs) completed with status is at annexed [Annexure-III]

(d) Yes, Sir there is an increase in cargo traffic handled at Non Major Ports from 2017-18 to 2019-20. During 2017-18, 2018-19 and 2019-2020, Non Major Ports handed 529.09 million tons, 582.61 million tons and 614.99 million tons of cargo traffic respectively.

(e) The details of capacity and Cargo handled by State Maritime Board / Directorate of Ports of the Maritime States is annexed [Annexure-IV]

(f) The Sagarmala Project also intends to optimize the use of existing and future transport assets and develop new lines/linkages for transport (including roads, rail, inland waterways and coastal routes), setting up of logistics hubs, and establishment of industrial and manufacturing centers to be served by the ports in EXIM and domestic trade. In addition to strengthening the port and evacuation infrastructure, it also aims at simplifying procedures used at ports for cargo movement and promotes usage of electronic channels for information exchange leading to quick, efficient, hassle-free and seamless cargo movement.

Annexure I

Name of the State	Port Modernization	Port Connectivity	Port Led Industrialization	Coastal Community Development
Andaman & Nicobar Islands	7	-	-	-
Andhra Pradesh	2	2	-	4
Daman & Diu	2	-	-	-
Goa	2	2	-	-
Gujarat	3	-	-	4
Karnataka	4	-	-	5
Kerala	3	-	-	3
Maharashtra	26	3	-	8
Odisha	-	-	-	2
Puducherry	1	-	-	-
Tamil Nadu	8	1	-	7
West Bengal	-	6	-	1

Annexure-II

Investment made during last three years and to be made in current and next financial year for development of NWs. :

Sl. No.	Investment made (expenditure incurred – Rs. in crore)			Investment to be made (fund allocated - Rs. in crore)	
	2017-18	2018-19	2019-20	2020-21 (R.E.)	2021-22 (Proposed B.E.)
1	767.19	950.57	853.15	531.20	613.60

Annexure –III

Feasibility studies / detailed project report (DPRs) completed with status of 12 waterways / part of waterways passing through Karnataka (declared as NWs vide National Waterways Act, 2016).

Sl no.	Name of the Waterways	Length of the Waterway (km)	Status of Studies
1	Kabini River (NW-51)	23	Stage-I feasibility reports and Stage-II DPRs finalized.
2	Gurupur River (NW -43)	10	
3	Kali River (NW -52)	54	
4	Netravathi River (NW -74)	30	
5	Sharavati River (NW -90)	29	
6	PanchagangavaliPanchagangoli) River (NW-76)	23	
7	Udayavara River (NW -105)	16	Stage-I Feasibility Report completed.
8	Bheema River (NW -21)	139	
9	Ghataprabha River (NW-41)	112	
10	Malaprabha River (NW -67)	94	
11	Tungabhadra River from ChikkaJantakal to Talamari (part of NW -104)	135	
12	River Krishna (Budidipad – Galagali in Karnataka) (part of NW -4)	286	
<u>TOTAL</u>		<u>651 km</u>	

Annexure-IV

(million tons)

S.No	Name of State Maritime Board/ Directorate of Ports	2019-20	
		Capacity	Cargo Handled
1	Gujarat	542.81	411.79
2	Maharashtra	125.00	43.66
3	Tamil Nadu	26.15	11.37
4	Goa	9.00	0.01
5	Kerala	0.55	0.16
6	Karnataka	5.00	0.93
7	Andhra Pradesh	193.40	99.85
8	Odisha	65.00	35.27
9	Pudducherry	16.96	10.10
10	Andaman & Nicobar Island	4.11	1.85
Total		987.98	614.99
